

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1478
ANSWERED ON:27.11.2001
FEMALE INMATES OF TIHAR JAIL
IMAM SANADI

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the capacity of female prison cell in Tihar Jail, Delhi alongwith the number of female prisoners therein at present;
- (b) whether it is a fact that majority of female detenues are undertrial who languish in jail for offences for which sentences would have been far less had they been convicted;
- (c) if so, the number of such detenues;
- (d) the number of Special Courts held in Tihar Jail during the last three years for expeditious disposal of cases of women under trials; and
- (e) the number of out of them have since been released ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (CH. VIDYASAGAR RAO)

- (a): 497 Women Prisoners were lodged in the women jail i.e. , Central Jail No.6A,Tihar as on 20th November, 2001 as against its capacity of 400 prisoners.
- (b) & (c): Though majority of female detenues are undertrials, none of them have served sentence for a period which is more than the term they are liable to serve if convicted.
- (d): 16 Special Courts have been organised for the prisoners including Women Prisoners, since the first such Court was organised on 13th May, 2000 in the Tihar Court Complex.
- (e): Ten female prisoners have been released by the Special Courts so far.